

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No.187/Chd/Hry/2017**

**In the matter of:**

Jami Hossain

....Petitioner

Versus

Vinod Kala & others

...Respondents

Present: Mr. Shiv Charan Bhola, Advocate for Chanakya Pandit,  
Advocate for petitioner.  
Mr. F.S Dhiman, Advocate for respondents.

Learned counsel appearing for the petitioner submits that the  
arguing counsel is in some personal difficulty and seeks adjournment. In the  
interest of justice, adjourned for arguments to 12.01.2018.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

November 24, 2017  
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